

Revival of Sick Textiles Mills

3829. SHRI C. KUPPUSAMI :
 DR. T. SUBBARAMI REDDY :
 SHRI U. V. KRISHNAMRAJU :
 SHRI M. BAGA REDDY :
 SHRI R. SAMBASIVA RAO :
 SHRI VILAS MUTTEMWAR :
 SHRI JAGAT VIR SINGH DRONA :
 SHRI KALLAPPA AWADE :
 SHRI ANNASAHEB M. K. PATIL :
 SHRI MOHAN RAWALE :
 SHRI K. PARYMOHAN :
 SHRI ARVIND KAMBLE :
 SHRI RANJIB BISWAL :
 SHRI A. C. JOS :
 SHRI A. GANESHAMURTHI :
 SHRI RAJENDRA AGNIHOTRI :
 SHRI R. S. GAVAI :
 SHRI PANKAJ CHOUDHARY :
 SHRI P.S. GADHAVI :
 SHRIMATI BHAVANA KARDAM DAVE :
 SHRIMATI JAYANTI PATNAIK :
 DR. ULHAS VASUDEV PATIL :
 SHRI K.H. MUNIYAPPA :
 SHRI DILEEP SANGHANI :
 SHRI TATHAGATA SATPATHY :
 SHRI VAIKO :
 SHRI SANDIPAN THORAT :
 SHRI SUSHIL CHANDRA VARMA :
 SHRI MADAN PATIL :

Will the Minister of TEXTILES be pleased to refer to the reply given to Unstarred Question No. 2204 dated December, 11, 1998 and state :

- (a) whether the Government have received the S.R.

Sathyam Committee Report constituted for formulation of new textile policy which *inter alia* includes revival/ modernisation of sick textile mills in the country ;

(b) if so, the details of recommendations made in the report;

(c) if not, the reasons for delay and the time by which the said report is likely to be received by the Government;

(d) the details of sick textile and potentially viable units in Maharashtra and the details of time bound action plan formulated to revitalise the same ; and

(e) the estimated requirement of funds to implement the plan in Maharashtra and provision of funds made during the current year and proposed to be made for the next year?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA) : (a) No, Sir.

(b) Does not arise.

(c) The time taken for submission of the report by the Expert Committee is due to the extensive 'inter-active sessions' that the Expert Committee organised in different parts of the country with representatives of State Govts. trade and industry, apex organisations associations, federations, export promotion councils, research organisations, bankers/FIs', trade unions, consumer associations and individual experts which are necessary to gain an overall perspective about the present scenario, major problems, possible solutions, new strategies and new initiatives desirable in the changed scenario. The Government have extended the time for submission of report to April 23, 1999.

(d) and (e) The Board for Industrial and Financial Reconstruction (BIFR) is looking after the viability of sick mills including textile mills. According to information available, 72 cases of textile mills of the Maharashtra State (as on 31.12.98) are referred to BIFR. The viability as also the financial package to such mills referred to the BIFR is decided after considering various factors e.g. relief/concession by State/Central Government provisions of Working Capital and term loans by Banks/ Financial Institutions etc.

[Translation]

Settlement of Cases by Revenue Department

3830. SHRI MOHAN SINGH : Will the Minister of FINANCE be pleased to state :

(a) whether any time limit has been stipulated for immediate depositing the amount to be paid by the consumer after settlement of the cases by the Revenue Department;

(b) if so, the stipulated time limit in this regard;

(c) the details of the outstanding amount not paid